

Alleged charges against Vice Chancellor, Registrar and officers of J. N. University

75. SHRI BHAGAT RAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what are the broad charges levelled against the Vice Chancellor, the Registrar, the Co-ordinator and the Security Officer of Jawaharlal Nehru University, Delhi by the Jawaharlal Nehru University Students' Union, and what is the main demand of the Union;

(b) whether Government had conducted any enquiry into these allegations; and

(c) if so, what are the results and if not, why the enquiry was not conducted?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) (a) to (c): On May, 26, 1977 the Jawaharlal Nehru University Students' Union submitted a representation to the President, in his capacity as the Visitor of the University, requesting him to constitute a high-level inquiry into the functioning of the University and also removal of the incumbents of the office of Chancellor, Vice-Chancellor, Registrar, Co-ordinator (Academic Affairs) and the Security Officer of the University with a view to facilitating the inquiry. The allegations contained in the representation related to irregularities alleged to have been committed by the University authorities during the period of Emergency in the matter of appointments and admissions, victimisation of teachers and students of the University by the University authorities and their connivance in the arrest of students etc. While the question of appointing a Visitorial inquiry was under consideration after examining the representation made by Jawaharlal Nehru University Students' Union, there was an

agitation which resulted in the closure of the University in November, 1977. In that context, the Prime Minister, who is the Chancellor of the University agreed to make a preliminary inquiry into the various complaints against the University administration. The preliminary inquiry by the Prime Minister into the complaints against Jawaharlal Nehru University has recently been completed and his Report is under consideration.

Food for Work Scheme

76. SHRI NIHAR LASKAR:

SHRI AMHED M. PATEL:

SHRI AMARSINH V. RATHAWA:

SHRI GANANATH PRADHAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Food For Work Scheme has proved very successful in the States, where it was introduced;

(b) if so, whether in view of its success the Union Minister has decided to place 1 million tonne of wheat at the disposal of States for the same;

(c) in how many states this scheme was introduced;

(d) what is the total quantity of wheat placed at the disposal of States; and

(e) how many of the States have utilised the wheat during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The 'Food for Work' Programme has been a success in all the States which took it up.

(b) During the year 1977-78, the total quantity of foodgrains released under the programme was 204580 tonnes. The target to be utilised

under the programme during the current financial year has been kept at 1 million tonnes.

(c) to (e): A statement giving the details is enclosed.

Statement

| Name of the State | Quantities allocated during 1977-78 | | Quantity allocated during 1978-79 (M.T.) | Quantity released for the first quarter ending June, 1978 (M.T.) | Foodgrains utilised during 1978-79 (M.T.) |
|----------------------------|-------------------------------------|--------------|--|--|---|
| | Wheat (M.T.) | Milo (M.T.) | | | |
| Andhra Pradesh | .. | .. | 4,000 | 1,000 | Information not yet available |
| Assam | 7,500 | .. | .. | .. | Do. |
| Bihar | 30,000 | .. | 200,000 | 75,000 | Do. |
| Gujarat | .. | .. | 50,000 | 15,000 | Do. |
| Haryana | .. | .. | 14,000 | 2,000 | Do. |
| Himachal Pradesh | 940 | .. | 3,000 | .. | Do. |
| Karnataka | 1,000 | 1,000 | 50,000 | 15,000 | Do. |
| Kerala | 6,000 | .. | 50,000 | 10,000 | Do. |
| Madhya Pradesh | 10,000 | .. | 125,000 | 31,000 | Do. |
| Madharashtra | 11,940 | 450 | 16,000 | .. | Do. |
| Orissa | 30,000 | .. | 200,000 | 85,000 | May, '78: 13689.00 |
| Punjab | 8,000 | .. | 163,000 | 16,000 | May, '78 579.30 |
| Rajasthan | 6,000 | .. | 128,000 | 45,000 | Information not yet available |
| Tripura | .. | .. | 10,000 | 2,000 | Do. |
| Uttar Pradesh | 42,000 | 400 | 111,000 | 25,000 | Do. |
| West Bengal | 51,200 | .. | 205,000 | 50,000 | Do. |
| <i>Union Territories</i> | | | | | |
| Mizoram | .. | .. | 1,200 | 1,200 | Do. |
| TOTAL | 204,580 | 1,850 | 1,230,200 | 373,200 | 1426 8.30 |